

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/120(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	JAI BALAJI INDUSTRIES LIMITED VS SATWIK CEMCAST PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For the Operational Creditor
Ms. Rajshree Kajoria, Adv.
Mr. Uttam Sharma, Adv.

Ms. Tanvi Luhariwala, Adv.] For Corporate Debtor
Mr. Anirudhya Dutta, Adv.

ORDER

1. Ld. Counsels for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.
2. Let the matter be adjourned on **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH